

(3)

| NOTES OF THE REGISTRY | ORDERS OF THE TRIBUNAL |
|--|--|
| <p><i>copy given</i> <i>note 298, 298</i> <i>dt 7-3-05</i></p> | <p>15.02.2005</p> <p>None for the parties..</p> <p>This case has been listed before the Deputy Registrar, due to non-availability of the Division Bench. Be listed before Hon'ble Bench on 02.03.05</p> <p><i>15/2/05</i></p> <p>[GURMIT SINGH] DY.REGISTRAR.</p> |
| | <p>OA 403/2003 - Counsel for the applicant 02.03.2005</p> <p>Mr.P.N.Jatti, Counsel for the applicant. Mr.B.N.Sandu, Counsel for the respondents.</p> <p>Learned counsel for the applicant seeks to withdraw this OA. As such, the OA is disposed of as withdrawn.</p> <p><i>ML CHAUHAN</i> <i>V.K. MAJOTRA</i> MEMBER (J) VICE CHAIRMAN</p> <p><i>MAJOR</i></p> |